1	2	3	4
17.	Uttar Pradesh	Ghaziabad (87.37),	Moradabad (64.71),
		Singrauli (81.73), Noida	Aligarh (63.83),
		(78.90), Kanpur (78.09),	Ferozabad (60.51)
		Agra (76.48), Varanasi-	
		Mirjapur (73.79)	
18.	Uttarakhand	1 1	Haridwar (61.01)
19.	West Bengal	Haldia (75.43), Howrah	Durgapur (68.26)
		(74.84), Asansole (70.20)	

[30 April, 2015]

Illegal trade of body parts of tigers

- DR. CHANDAN MITRA: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:
- (a) whether Government is aware that illegal trade of body parts of tigers and leopards is rampant in various parts of the country especially in Uttar Pradesh, Madhya Pradesh and Western Ghats;
- if so, the number of such cases reported and confiscation made during the last three years, State-wise; and
- (c) the fresh steps taken by Government to ensure transparency in proper disposal of carcasses of the big cats and seized body parts in order to ensure that these are not used for illegal trade?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT. FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) Reports of cases of illegal trade of body parts of tigers and leopards in various parts of the country including Uttar Pradesh, Madhya Pradesh and Western Ghats have been received in the Ministry. However rampant illegal trade of body parts of tigers and leopards has not been noticed. As per the report available with National Tiger Conservation Authority (NTCA) the details of seizures of tiger skins/bones made are given in the Statement (See below). The details of seizures made in respect of leopards are not available.

(c) The NTCA of the Ministry has issued Standard Operating Procedure (SOP) for disposal of the carcass of big cats and their seized body parts for under knowledge and transparency which has been published on the website of the Project Tiger. The instructions include participation of civil society institutions in disposal process and also photographing and video recording the same.

Statement

State-wise number of cases of seizure of tiger skins/bones during last three years:

Name of State	Number of Cases		
	2012	2013	2014
Andhra Pradesh	-	딸	3
Uttarakhand	1	8)	÷
Madhya Pradesh	4	1.	1
Uttar Pradesh	1	2	₹
Tamil Nadu	1		2
Karnataka	5	1	-
Chhattisgarh	1		2
Haryana	1	=:	=
Odisha	1	= 2	<u>~</u>
Maharashtra	1	딸	3
Kerala	田	1.	1
Total	16	5	12

Disappearance of tigers from Ranthambhore reserve

790. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether Government is aware about the news that about 15 tigers and their cubs have disappeared from Ranthambhore Reserve Forests during last couple of months;
- (b) if so, whether any inquiry has been conducted in this incidence, if so, the details thereof;
- (c) the population of tigers in the Ranthambhore Reserve right now and what has been done to stop poaching in the region;
- (d) what has been done by Government to stop cutting of forests and poaching in other reserve areas; and